CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.216/1995

Monday this the 29th day of May, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1.   M.Jabbar,
            Kappil House,
            Mundoor,
            Palghat.

2.   P.Satheesh,
            Prasanthi,
            Kizhakkevennakkara,
            Palghat.

3.   U.Sasikumar,
            U.K.House,
            Pirayini,
            Palghat.

4.   K.Kumaran,
            Vellayar House,
            Vennakkara,Palghat.

5.   K.K.Abdul Basheer,
            Kakkottupeedika, Kamba ,
            Kinevelloor P.O., Palghat.   ..Applicants

(By Advocate Mr.M.R.Rajendran Nair)

                        vs.

1.   The Sub Divisional Officer,
            Telephones,Palghat.

2.   The Telecom District Manager,
            Palghat.

3.   Union of India represented by Secretary
            to Government of India, Department of
            Telecommunications, New Delhi.   ..Respondents

(By Advocate Mr.S.Radhakrishnan,ACGSC)

                        ORDER

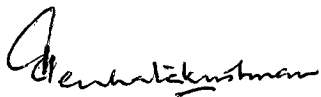CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

          Applicants five in number seek a declaration that they are
entitled to be granted temporary status and consequential benefits.
Respondents took the stand that there is no proof that applicants
had any service to their credit. But,it is brought to our notice that
an admission had been made in the additional reply statement in
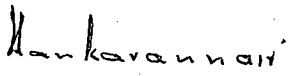O.A.2223/94 to the effect that applicants had service to their credit.

..2

Respondents will consider the claims of applicants in the light of the statements contained in the additional reply statement in O.A. 2223/94 and also in the light of representations to be made. Each of the applicants will make a separate representation detailing the particulars of service rendered by them. Within two months of the date of receipt of such representations, final orders will be passed in the matter by second respondent.

2.   A.1 is quashed and the application is allowed as aforesaid. No costs.

Dated the 29th May, 1995.

P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

njj/29.5

List of Annexurer

Annexure-A 1. True copy of the order No.2234/93/18
dated 18.1.1995 issued by 2nd respondent
to the Ist applicant.